

BEFORE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO 603 OF 2024

AMENDED MEMO OF PARTIES (AS PER ORDER DATED 20-12-2024)

SUB: News Item titled "अवैध खनन पर हो रही हैकार्यवाही JCB समेत 9 ट्रैक्टर - टूली गए हैसीज़" appearing in chandaulisamachar.com dated 13.04.2024(Tribunal in its own motion)

VERSUS

- 1. Uttar Pradesh Pollution Control Board, Through its Member Secretary**
Building. No. TC-12V
Vibhuti Khand, Gomti Nagar
Lucknow- 226 010
Phone No: +91-522-2720831, 2720681, 2720691
Email: feedback@uppcb.com, grievance@uppcb.com(RESPONDENT No. 1)
- 2. Central Pollution Control Board, Through its Member Secretary**
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Phone No: 011-43102030
Email: mccb.cpcb@nic.in(RESPONDENT No. 2)
- 3. Ministry of Environment, Forest and Climate Change Regional Office Lucknow,**
Through its Deputy Director General,
Integrated Regional Office Kendriya Bhawan,
5th Floor, Sector 'H'
Aliganj, Lucknow - 226020
Uttar Pradesh, India
Phone No: +91-9412703130
Email: roc.lko-mef@nic.in(RESPONDENT No. 3)
- 4. District Magistrate, Chandauli**
Collectorate, Chandauli - 232104
Uttar Pradesh, India
Phone No: +91-9454417576
Email: dmchn@nic.in(RESPONDENT No. 4)
- 5. Lalman Yadav,**
S/o Shri Fool Chand Yadav,
R/o Kunda Khurd, Tehsil Pt. Deen Dayal Upadhyay Nagar,
District –Chandauli-232104, Uttar Pradesh(RESPONDENT No. 5)